

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Easun Reyrolle Limited Date of Commencement of Liquidation: 17-02-2022; List of Stakeholders as on Date: 03-11-2025; Name of IP: Mr. Mahalingam Suresh Kumar; Process Number: 1; Last 5 digit of registration number: 10217

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		18279020						NA
2	Liquidation costs incurred till date		42056188						NA
3	Secured financial creditors	7	6813944647	7	6562748116				Annexure 3
4	Unsecured financial creditors	1	539925411	1	332126737				Annexure 4
5	Operational creditors (Workmen)	7	529596645	7	165335899				Annexure 5
6	Operational creditors (Employees)	135	189886897	135	63867087				Annexure 6
7	Operational creditors (Government Dues)	11	655537492	11	599375709				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	56	398538682	56	239336307				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	29413	1	680				Annexure 9
Total		218	9187794395	218	7962790535				